

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00055/2019

IN

ORIGINAL APPLICATION NO.170/00341/2019

DATED THIS THE 29<sup>TH</sup> DAY OF AUGUST, 2019

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C.V. SANKAR, MEMBER (A)**

Kavitha M  
W/o Balaram H.S.  
Aged about 28 years  
Working as Postwoman  
Lakshmipuram  
Mysuru 570 004  
Resident of MIG #475  
1<sup>st</sup> Stage, Sharada Devi Nagara  
Mysuru 570 022  
(By Advocate Shri B.S. Venkatesh Kumar) ..... Petitioner

Vs.

1. Shri Prakash N  
The Sr. Superintendent of Post Offices  
Mysuru Division

Mysuru 570 020

2. Shri Rajendrakumar S  
Postmaster General  
S.K. Region  
II Floor, GPO Building  
Bangalore 560 001

3. Shri Charles Lobo  
Chief Postmaster General  
Karnataka Circle  
Palace Road  
Bangalore 560 001

4. Shri A.N. Nanda  
Secretary to Government,  
Department of Posts,  
Ministry of Communication and Information Technology  
Dak Bhavan, Sansad marg,  
New Delhi 110 001

....Respondents

(By Shri N. Amaresh, Counsel for the Respondents)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Apparently Shri N. Amaresh, learned counsel for the respondents, submits that applicant had been appointed in consequence of our orders. The respondents states that because of their inability they have appointed her in another division. On this issue we will allow the applicant liberty to file another OA but since apparently the order had been complied with, CP is dismissed but with liberty. Notices are discharged. No order as to costs.

2. But then we will also make it clear that respondents has an obligation to look into each and every aspect of the matter and there should not be any need to force people to come to the Courts.

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

**Annexures referred to by the petitioner in CP No. 170/0055/2019**

Annexure C1: Copy of the order dated 22.03.2019 in OA No. 341/2019

Annexure C2: Copy of the memo dated 03.05.2019

Annexure C3: Copy of the RTI reply dated 06.06.2019

Annexure C4: Copy of the letter dated 05.12.2018

Annexure C5: Copy of the statement issued PMG Central Zone regarding distribution of vacancies

Annexure C6: Copy of the medical report of the daughter of the petitioner

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